

**Public Premises Act, 1971**

9243. SHRIRAMNAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have directed all public sector undertakings (P.S.U.s) to review the pending cases before the estate officer or court with reference to guidelines to apply provisions of the Public Premises Act, 1971;

(b) if so, the number of cases in Mumbai city reviewed so far;

(c) whether the Government have directed all P.S.U.s to withdraw eviction proceedings against genuine tenants on grounds other than provided for in the guidelines; and

(d) if so, the number of eviction proceedings, public sector undertaking-wise, withdrawn so far in Mumbai city?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The guidelines issued to the Public Sector Undertakings through their administrative ministries envisages review of the cases pending before the Estate Officer or Court.

(b) Details of cases reviewed by Public Sector Undertakings in Mumbai are not maintained centrally.

(c) The guidelines envisage withdrawal of eviction proceedings against genuine tenants in terms of what is provided in the guidelines.

(d) The details are not maintained centrally.

**[Translation]****Production of Quality Coal**

9244. SHRI JAGMEET SINGH BRAR: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited has decided to produce more quantity of good quality coal in the country itself;

(b) if so, the annual target fixed to produce good quality coal in the country during the Eighth Five Year Plan;

(c) whether even after the production of this coal in the country, there will still be a need to import good quality coal; and

(d) if so, the estimated import thereof at the end of the Eighth Five Year Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMA GOUDA): (a) and (b). Government have always been attaching due importance to augmenting the production of superior quality coal, both cooking and non-cooking. Cooking coal (washed plus direct feed) production is projected to increase to 13.97 million tonnes by 1996-97 from the level of 10.06 million tonnes in 1991-92. The production of superior grades of non-cooking coal in CIL is expected to increase to 95 million tonnes by the end of 8th Plan period from the present level of 83 million tonnes.

(c) and (d). The targeted production of coal for 8th plan period is sufficient to meet the demand of all consumers except for the steel sector, where for blending purposes steel plants are importing some low ash cooking coal. The import requirement of cooking coal by the end of 8th plan is estimated to be of the order of 3.60 million tonnes.